

SECURITIES APPELLATE TRIBUNAL,
MUMBAI

DAILY BOARD FOR 06.01.2021 THROUGH VIDEO CONFERENCING

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE DR. C. K. G. NAIR, MEMBER, HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

| Sr. No. | Appeal No. | Appellant | Counsel for Appellant | Respondent | Counsel for Respondent | Cause or Stage | Previous Date | Remarks/Results |
|-----------------------------|--|----------------------------------|---------------------------------|-------------|------------------------|---------------------|---------------|--|
| <u>AT 11.00 A.M.</u> | | | | | | | | |
| 1 | A.No. 538/2020 | Arvind Parasramka | Ms. Gauri Sakhardande, Advocate | SEBI & Ors. | | Admission | | Room name for VC: - INVESTIGATIONSALESHARES |
| <u>AT 11.05 A.M.</u> | | | | | | | | |
| 2 | MA. No. 593/2020 (Delay Application) & A.No.539/2020 | Sanjay Raghunath Prasad Gupta | Mr. Santosh Thakur, Advocate | SEBI | | Admission | | Room name for VC: - REFUNDICDR |
| <u>AT 11.10 A.M.</u> | | | | | | | | |
| 3 | 04/2020 | Shaswat Stock Brokers Pvt. Ltd. | | SEBI | | Admission/ Disposal | | Room name for VC: - SPJBTMR |
| 4 | MA.No.314/2018 & A.No.376/2018 | Tarunkumar Brahmhatt & Anr. | | SEBI | | Admission/ Disposal | | |
| 5 | MA.No.248/2018 & MA.No. 249/2018 & A.No.299/2018 | Kamal Jitendra Katkoria | | SEBI | | Admission/ Disposal | | |
| 6 | MA.No. 59/2018 & A.No. 69/2018 | Presha Metallurgical Ltd. & Ors. | | SEBI | | Admission/ Disposal | | |
| 7 | MA.No. 399/2018 & A.No. 454/2018 | Bipin C Gadhiya | | SEBI | | Admission/ Disposal | | |
| 8 | MA.No. 400/2018 & A.No. 455/2018 | Nilesh Kava | | SEBI | | Admission/ Disposal | | |
| 9 | MA.No. 401/2018 & A.No. 456/2018 | Govind Senma | | SEBI | | Admission/ Disposal | | |
| 10 | MA.No. 443/2019 & A.No. 362/2019 | Tripta Bhandari | | SEBI | | Admission/ Disposal | | |
| 11 | MA.No.12/2021 & MA.No. 66/2020 & A.No.62/2020 | Morepen Laboratories Limited | | SEBI | | Admission/ Disposal | | |

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| 12 | MA.No. 25/2020 in A.No. 310/2016 | Sharmila Raj Thackeray & Ors | | SEBI | | MA Hearing | | |
| 13 | A.No. 165/2020 | Sharmila Raj Thackeray & Ors | | SEBI | | Admission/ Disposal | | |
| <u>AT 11.15 A.M.</u> | | | | | | | | |
| 14 | 154/2019 | Nupur Agarwal | | SEBI | | Admission/ Disposal | | Room name for VC: - NASVF |
| 15 | 153/2019 | Amit Kumar | | SEBI | | Admission/ Disposal / | | |
| 16 | 156/2019 | Smita Agarwal | | SEBI | | Admission/ Disposal | | |
| 17 | 155/2019 | Anuj Kumar Agarwal | | SEBI | | Admission/ Disposal / | | |
| 18 | 158/2019 | Amit Kumar Agarwal HUF | | SEBI | | Admission/ Disposal | | |
| 19 | 157/2019 | Radha Rani | | SEBI | | Admission/ Disposal | | |
| 20 | A.No. 318/2019 | Vital Communications Ltd. | | SEBI | | Admission/ Disposal | | |
| 21 | A.No. 442/2019 | Master Finlease Ltd. | | SEBI | | Admission/ Disposal | | |
| 22 | A.No. 443/2019 | Vijay Jhindal | | SEBI | | Admission/ Disposal | | |
| 23 | A.No. 444/2019 | Shubha Jhindal | | SEBI | | Admission/ Disposal | | |
| 24 | A.No.321/2019 | Flare Finance (India) Limited | | SEBI | | Admission/ | | |
| 25 | RA.No. 23/2019 in A. No. 371/2017 | Siddharth Shankar | | SEBI | | RA Hearing | | |
| 26 | RA.No. 24/2019 in A. No. 37/2018 | Nitika Shankar | | SEBI | | RA Hearing | | |
| 27 | RA.No. 25/2019 in A. No. 38/2018 | Anjna Kumar | | SEBI | | RA Hearing | | |
| 28 | RA.No. 26/2019 in A. No. 197/2018 | Ashok Kumar | | SEBI | | RA Hearing | | |
| 29 | RA.No. 2/2020 in A.No. 112/2019 | NSEIL | | Pessi N. Dadina | | RA Hearing | | |
| 30 | MA.No. 453/2019 & A.No. 366/2019 | Subhtex (India) Pvt. Ltd. | | BSE Ltd. | | Admission/ Disposal | | |
| 31 | A.No. 199/2019 | Mrs. Jyoti Varaj Sethi | | BSE Ltd. & Anr. | | Admission/ Disposal | | |

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| 32 | MA.No. 415/2018 & A.No. 470/2018 | Shubhra Jyoti Sardar | | SEBI | | Admission/ Disposal | | |
| 33 | MA.No.08/2020 in IRDAI A.No. 1/2015 & 2/2015 | SBI Life Insurance | DMD | IRDAI | | MA Hearing | | |
| 34 | IRDAI A.No. 8/2020 | Future Generali India Life Insurance Company Ltd. | Khaitan & Co. | IRDAI | | Admission/ Disposal | | |
| <u>AT 11.20 A.M.</u> | | | | | | | | |
| 35 | MA.No. 534/2020 (Exemption from filing certified copy) & A.No. 458/2020 | Empower India Ltd. | Mr. Prakash Shah, Adv. i/b Prakash Shah & Associates | BSE Ltd. & Anr. | Mr. Anubhav Ghosh, Adv. – R1; Mr. Abhiraj Arora, Adv. – R2 | Admission/ Disposal | 07.12.2020 | Room name for VC: - GSMSUSPENSION |
| <u>AT 11.25 A.M.</u> | | | | | | | | |
| 36 | A.No.106 /2020 A/W | R.K.Stockholding | Mr. Prakash Shah, Adv. i/b Prakash Shah & Associates | NSEIL | Mr. Sachin Chandarana, Adv. i/b MKA & Co. | Admission/ Disposal | 08.12.2020 | Room name for VC: - DISPROPORTIONALITY |
| | A.No.318 /2020 | | | | | | | |
| <u>AT 11.45 A.M.</u> | | | | | | | | |
| 37 | A.No. 409/2020 | Voltaire Leasing And Finance Ltd And Ors. | Mr. Vikas Bengani, Advocate | SEBI | Ms. Nidhi Singh, Adv. i/b Vidhii Partners | Admission/ Disposal | 17.12.2020 | Room name for VC: - PRICERISEDEBARRED |
| <u>AT 12.00 NOON</u> | | | | | | | | |
| 38 | A.No. 576/2020 | Anil Mittal | Mr. Ravichandra Hegde, Adv. i/b Parinam Law Associates | SEBI | Mr. Shiraz Rustomjee, Sr. Adv. i/b ELP | Admission/ Disposal | 08.12.2020 | Room name for VC: - CFOINSIDER |